

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT - II)**

**Item No. 104**  
**CP-164/97/ND/2020**

**IN THE MATTER OF:**

**M/s. B. N. Mehta**

...

**Applicant/Petitioner**

**Versus**

**M/s. PGT Components Limited**

...

**Respondent**

**Under Section: 97(1)**

**Order delivered on 08.12.2020**

**CORAM:**

**SHRI. ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (J)**


**SHRI. NARENDER KUMAR BHOLA**  
**HON'BLE MEMBER (T)**

**PRESENTS:**

**None**

**ORDER**

Renotify this case on 15<sup>th</sup> December, 2020

  
**(T.S SINGH)**  
**COURT OFFICER**